

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.213- IA/1112(AHM) 2023  
In  
CP(IB) 433 of 2018

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Chitra Publicity Company (OOH) Gujarat  
V/s  
Oasis Tradelink Limited

.....Applicant

.....Respondent

**Order delivered on: 10/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Vinit Nagar, PCS  
For the RoC : Ms. Rupa Sutar, Dy. RoC

**ORDER**

**IA/1112(AHM) 2023**

A service report has been filed along with the revised proper memo of appearance today, i.e., 10.05.2024, across the bar. The same is taken on record.

Learned Deputy RoC, Ms. Rupa Sutar, seeks and is granted two weeks' time to file a reply, with an advance copy to the other side, with the liberty to file a rejoinder, if any, before the next date of hearing.

Re-list on 24.06.2024.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**